

ITEM No.1-A
(For Judgment)

Court No.4

SECTION II

SUPREME COURT OF
RECORD OF PROCEEDINGS

INDIA

CRIMINAL APPEAL NO.284 OF 2001

State of U.P.

Appellant (s)

VERSUS

Mushtaq Alam

Respondent (s)

Date : 25/07/2007 This Petition was called on for judgment today.

For Appellant (s) Mr. Javed Mahmud Rao,Adv.

For Respondent(s) Dr. (Mrs.) Vipin Gupta,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble Mr.

Justice P.P. Naolekar.

The appeal is dismissed in terms of the signed judgment.

(Neena Verma)
Court Master

(Madhu Saxena)
Court Master

Signed Reportable judgment is placed on the file.